

limit represents the maximum number of indents which can be kept pending at a time and does not affect overall loading from the station, as fresh indents are accepted to make up the ceiling as soon as some of the outstanding indents are covered by allotment.

श्री शिवनाथ सिंह : अध्यक्ष महोदय, मंत्री महोदय ने जो स्टेटमेंट दिया है उसमें मेरे प्रश्न के भाग दो और तीन का उत्तर नहीं है। भाग तीन में मैंने पूछा है, जो आपने स्टेटमेंट दिया है उसमें बैंगन लोड तो भारी रहा है लेकिन आपने सीलिंग दो सी बैगन्स की रखी है तो क्या इस स्टेटमेंट को देखते हुए आप इस सीलिंग लिमिट को बढ़ाने के लिये तैयार हैं ?

SHRI HANUMANTHAIYA : I will examine it.

श्री शिवनाथ सिंह : इसमें एग्जामिन करने का सवाल नहीं है, क्योंकि आपने स्टेटमेंट दिया है....

MR. SPEAKER : No arguments, please.

SHRI SHIVNATH SINGH : Keeping in view the rainy season and the fact that because of the shortage of wagons for exporting salt, the price of salt has gone down at Phalodi and gone up at other places, will he give a special quota for loading the salt there ?

SHRI HANUMANTHAIYA : There is a quota for all these articles. In fact, every day hon. members from that region are coming to see me. We are discussing it and doing the very best possible. It is not possible for me to state that we would give so many wagons each day.

SHRI SHIVNATH SINGH : Will the hon. Minister assure the House that because of the shortage of the wagons the difficulty in the export or supply of salt will not be there ?

SHRI HANUMANTHAIYA : I can give no assurance.

MR. SPEAKER : Now the question list is over, we will go to the second round. No. 631 Shri A. K. Gopalan.

### Setting up of Tapioca-based Industries in Kerala

+  
\*631. SHRI M. K. KRISHNAN on behalf of  
SHRI A. K. GOPALAN :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government propose to set up some industries based on Tapioca in Kerala ;

(b) whether Government have received any proposal on this from the Kerala Government ; and

(c) if so, the decision taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) The Government of India have no such proposal under consideration. However, it is understood from the Government of Kerala that they are considering a proposal to set up an industrial unit for the manufacture of protein enriched foods, industrial starches, dextrose, glucose, etc., utilising tapioca tuber as raw material.

(b) The State Government have not so far made any formal reference to the Central Government in this regard.

(c) Does not arise.

SHRI M. K. KRISHNAN : Do the Government propose undertaking a feasibility study to set up a glucose factory in the public sector utilising tapioca grown in large quantities in Kerala ?

SHRI SIDDHESHWAR PRASAD : For the present we do not propose to undertake any such study.

### Stoppage of the construction of Van Sagar Dam

\*632. SHRI N. E. HORO : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether a number of MLA's from Bihar have requested the Prime Minister to stop the

\*The question was actually put in the House by Sri M. K. Krishnan.

proposed construction of Van Sagar Dam ; and

(b) if so, the reaction of Government there-on ?

**THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) :** (a) and (b). A statement is laid on the Table of the House.

*Statement*

The Bihar Legislative Assembly adopted a resolution on the 23rd March, 1971 protesting against the Vansagar Project proposed by Madhya Pradesh. The Chief Minister of Bihar, accompanied by some MLA's brought this to the notice of Government of India.

The main feature of Vansagar Project proposed by the Government of Madhya Pradesh is diversion of the Sone waters to Tons Valley to provide power and irrigate lands in Tons Valley.

The Government of Bihar have protested against the Vansagar Project as proposed by the Government of Madhya Pradesh involving diversion of the Sone water to the Tons river, on the ground that it will affect the large irrigation system in Bihar from the Sone lower down where the position of supplies is stated to be already critical.

The Government of Uttar Pradesh have been urging that the Vansagar Project is the only source for irrigation to the famine stricken plateau areas in Mirzapur district and that the Vansagar Project proposed by the Madhya Pradesh Government should be modified to make provision for irrigation in this area also.

Efforts are being made by Central Government in consultation with engineers of Madhya Pradesh, Uttar Pradesh and Bihar Governments to evolve revised proposals for the Vansagar Project which might be acceptable to all the three States.

**SHRI N. E. HORO :** In view of the fact that this project will adversely affect UT, Orissa and Bihar, may I know whether the Government contemplate setting up of some central machinery for the settlement of all disputes like this.

**DR. K. L. RAO :** Because the dispute has arisen between the three States, the Chief Engineers of the three States are discussing it along with the Chairman of CWPC. I think we should be able to resolve it without any tribunal.

**SHRI N. E. HORO :** May I know whether the three State Governments concerned would be consulted before the Central engineers go into the details ?

**DR. K. L. RAO :** Our attempt will be to resolve the dispute at the level of the Chief Engineer. It is only if there is any difficulty at that level that we will go to the higher level. In this case, since there are difficulties I have invited the Chief Ministers of the States to have a meeting on the subject.

**SHRI N. K. SINHA :** What is the opinion of the Government of Bihar in this matter ?

**DR. K. L. RAO :** The representation of each State is about the amount of water they need. The Bihar Government has represented about the water that it needs from this project. Naturally, it has given a certain amount as its requirement. All these points are under discussion at the moment.

**Train derailment at Kankurgachhi near Sealdah**

\*640. **SHRI B. K. DASCHOWDHURY :** Will the Minister of RAILWAYS be pleased to state :

(a) whether a large number of persons were killed due to train derailment at Kankurgachhi near Sealdah recently ;

(b) if so, the total loss of life and property due to this accident ;

(c) whether any enquiry, judicial or otherwise, has been ordered by his Ministry ; and

(d) if not, the reasons therefor ?

**THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) :** The answer\*\* to (a) is 'No, Sir.' (b) to (d). do not arise.

\*\*For correct answer please see col. 3, vide Chair's orders in cols. 174 and 175